

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

**CORAM:**

**(IB)-420(ND)/2017**

**PRESENT: DR. V.K. SUBBURAJ  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
20.05.2019.**

**NAME OF THE COMPANY: M/s. Regal Metal & Ferro Alloys Vs. M/s.  
Sandeep Axles Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: U/s. 9 of IBC Code, 2016**


**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**

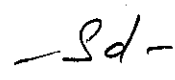
**Present: Ms. Purti Marwaha and Ms. Henna George, Advocates for the  
Petitioner.  
Mr. Arun Saxena and Mr. Shivam Mishra, Advocates for the  
Liquidator**

**ORDER**

Request for an adjournment is being made on behalf of the applicant. The 3<sup>rd</sup> progress report by the liquidator has been filed and the same is taken on record. It is submitted that liquidation process is near completion, as the properties have been auctioned.

To come up on 3<sup>rd</sup> June

  
**(Dr. V.K. Subburaj)  
Member (T)**

  
**(Ina Malhotra)  
Member (J)**